

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

Diary No. 671/2021 (OA/310/00545/2021)
Dated Wednesday the 12th day of May Two Thousand Twenty One

CORAM : HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

N.Deepak Kumar, S/o. K. Natarajan,
101-C, Gandhipuram,
Pettavaithalai,
Trichirapalli 639112.Applicant

By Advocate M/s. K. Kathiresan

Vs

Union of India rep by,
Senior Superintendent of Post Offices,
Tiruchirapalli Division,
No. 6, Rockins Road,
Cantonment, Tiruchirapalli 620001.Respondent

By Advocate Mr. S. Nagarajan

ORAL ORDER

(Pronounced by Hon'ble Shri. C. V. Sankar, Member(A))

The applicant has sought the following relief :

- "a. Directing the respondent to follow the due process of law before ousting the applicant from the night watchman post engaged in the respondent office;
- b. Direct the respondents to produce all the records of the case along with their reply for perusal by this Hon'ble Tribunal;
- c. Allow the cost of this application to the applicant;
- d. Pass such other orders or reliefs as deemed fit and proper in the facts and circumstances of the case in the favour of the applicant and against the respondent."

2. Heard the learned counsel for the applicant. There is no final order which is challenged. The applicant has not produced any document to justify entertaining the application at this stage.

3. Accordingly, OA is dismissed at diary stage.

4. Registry is directed to number the OA for record purposes.

**(C.V.Sankar)
Member(A)
12.05.2021**

SKSI